

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 202
CP (CAA) No. 14/230-232/JPR/2022
Connected with
CA (CAA) No. 05/230/JPR/2020
Under Section 230 of
Companies Act, 2013

In the matter of:

Modern Denim Ltd.

...Transferor Company

With

Modern Insulators Ltd.

...Transferee Company


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -


For the Applicant : Aditya Vijay, Adv.

ORDER

Heard Mr. Aditya Vijay, Adv. appearing on behalf of the Petitioner company submits that he has recently been engaged in this matter and seeks time to file Vakalatnama. Vakalatnama, if any, may be filed within 3 weeks. Responses from Income Tax Department, BSE and SEBI are yet to be come. RD has filed his response. Copy of the same be furnished to the opposite counsel. List the matter on 02.07.2024.


Sdr

(Ashish Verma)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

May 06, 2024